



Honourable Shri Justice Prasanna Bhalchandra Varale

B.A., LL.B.

2008

Honourable Shri Justice Prasanna Bhalchandra Varale B.A. LL.B born on 23rd June, 1962. He was enrolled as an Advocate on August 12, 1985. He was initially practiced in District and Sessions Court, Aurangabad from 1985 to 1987. From 1988, he was practiced High Court Bombay Bench at Aurangabad in Constitutional, Civil, Criminal, Labour, Administrative Law. He specialized in Criminal and Detention matters. He worked as Honorary Assistant to the Government Pleader from 1989 to 1991, as Assistant Government Pleader and Additional Public Prosecutor in High Court of Bombay and Aurangabad Bench from September 1992. He had also worked as Additional Standing Counsel for Union of India from 1989 to 1991. He was appointed as an Additional Judge of the Bombay High Court on June 18, 2008.